

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**COURT NO. 2**  
**CAUSE LIST**

**DATE: 12<sup>th</sup> August, 2015**  
**Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 311/2015	Devendra Singh Bholey Vs.	
2.	Original Application No. 299/2015 (6 <sup>th</sup> August, 2015)	Pravesh Bhatia Vs. National Buildings Construction Corporation	Mr. Samir Jain, Adv. for Applicant
3.	Original Application No. 243/2015	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. for the Applicant Mr. B. V. Niren, Adv. for CGWA
<b>AFTER NOTICE</b>			
4.	Original Application No. 284/2015 (M.A. No. 711/2015)	Jugal Kishore Vs. Union of India & Ors.	Mr. Roshan Lal Goel, Adv. for the Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No.163/2015	Citizens for Collective Consciousness Vs Dhanu & Ors.	Mr. Praneet Ranjan & Mr. Abhinav Singh Advs. for Applicant
6.	Original Application No.57/2015	Himalaya Environment & Employment Cooperative Society Vs State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. Rahul Verma, AAG. With Mr. Bharat J. Joshi, Adv. for R-1 Ms. P.B. Singh, Adv. for R-2 Dr. Sunil Chandra Asst. Director, FSI
7.	Original Application No.56/2015	Mr. Shailesh Singh  Vs. District Magistrate, Ghaziabad & Ors.	Mr. Shailesh Singh, Applicant in Person & Mr. Sanjay Upadhyay. Mr. Adarsh Srivastava, Advs. For the Applicant.  Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Advs. For R-1. Ms. Savitri Pandey, Adv. For State of U.P. Mr. Dalsher Singh, Adv. (Proxy) for Mr. Raman Yadav, Adv. For R-1, 3,4,5,6. Ms. Sushma Singh, Adv. (Proxy) for Mr. Sudhir Kulshreshtha, Adv. For R-2.
<b>FOR HEARING</b>			
8.	Original Application No. 277/2015	Green Earth  Vs. Deputy Commissioner & Ors.	Mr. M. C. Mehta & Ms. Katyayni Chaubey, Advs. for Applicant  Mr. Sandeep Madan, Adv. for R-1 & 2 Mr. Anil Grover, AAG, Haryana & Mr. Rahul Khurana, Adv. for R-3 & 4
9.	Original Application No. 148/2015 (M.A. No. 634/2015)	Lt. Gen. Satyevir Yadav (Retd.)  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. For the Applicant.  Mr. Vishwendra Verma, Adv. For R-1

			Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9
10.	Appeal No. 67/2015 (M.A. No. 652/2015 & M.A. No. 653/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pradeep Kumar, Adv. for Appellants  Mr. Narender Pal Singh, Adv.for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9
11.	Original Application No.111/2014 (M.A.No.322/2014)	Environics Trust  Vs. Union of India & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talwar Advs. For the Applicant.  Mr. Vikas Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3 Mr. A.K.Prasaad, Adv. For R-2 & 3. Mr. S.S. Shamsbery and Mr. Varun Punia, Advs. for R-4 Mr. Guntur Prabhakar & Guntur P. Kumar, Adv. For R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Advs. For R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. For R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. For R-9 Mr. B.V.Niren & A.K.Prassad, Adv. or R-10 Mr. C.K. Sucharita, Adv. For R-11 Mr. ALok Kumar, Adv. For union Territory Daman & Dui Mr. Nikhil Nayyar, Adv. for State of Telganga Mr. Devraj Ashok, Adv.for State of Karnataka
12.	Original Application No.113/2014.	Amar Singh  Vs. Union of India & Ors.	-----Same As Above-----
13.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr.  Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Adv. for the Appellant.  Mr. Vivek Chib, Adv., Mr. Asif Ahmed, Adv. for R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Adv. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Adv. for R-3 Mr. Sumeer Sodhi, Adv. for R-4. Mr. Vivek Chib and Mr. Asif Ahmed, Adv. for MoEF.
14.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr.  Vs. Union of India & Ors.	-----Do-----

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